## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/09/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/54/2016

NAME OF THE PETITIONER(S)

: M. Othiswami & Another

NAME OF THE RESPONDENT(S)

: Vijaya Raja Agro Hi-Tech Private Limited & 4 Others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

A.C. SATHUMARAMANA FOR P. R. M. S. M. S. T. N. W. MYLSAMY & D. VIDHAR SHENKAR ADV. FOR PETITIONER R. VICKTOShankar

## **ORDER**

Counsel for petitioner present. Counsel for R1 to R3 present. Counsel for petitioner prayed time for making submissions. Time is extended at request. Put up on 25.09.2017 at 10.30 A.M.

Member (Judicial)

bc